

Court No. - 29

Case :- PUBLIC INTEREST LITIGATION (PIL) No. - 1607 of 2021

Petitioner :- In Re To Police And Armed Forces (State)

Respondent :- Union Of India And Others

Counsel for Petitioner :- Suo Moto

Hon'ble Munishwar Nath Bhandari, Acting Chief Justice
Hon'ble Piyush Agrawal, J.

Pursuant to the order of the Apex Court, this writ petition has been registered as public interest litigation petition in regard to the recruitment in the police service.

The Apex Court found that absence of timely recruitment of the Police Officers is causing problem in administration and in maintaining the law and order. The Apex Court accordingly gave direction to every High Court to register a Public Interest Litigation for consideration of all the issues before it in reference to the recruitment in police service. Accordingly, order was passed to register this petition as public interest litigation petition.

Learned Standing Counsel is directed to file an affidavit informing as to whether any recruitment in the police service is under process and if it is, the details thereof in regard to the recruitment with stage.

Registry is directed to supply a copy of this order alongwith copy of the order of the Apex Court and earlier decision of this Court to register it as a public interest litigation petition to learned Standing Counsel.

Let this petition be listed on 19.10.2021 as fresh.

Order Date :- 4.10.2021

Shubham

(Piyush Agrawal, J.) (Munishwar Nath Bhandari, A.C.J.)